

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4734  
ANSWERED ON:24.08.2000  
EXPORT OF PETROL BY RELIANCE PETROLEUM LIMITED  
SATYAVRAT CHATURVEDI;SUNDER LAL TIWARI

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government have allowed Reliance Petroleum Limited to export petrol from the country;
- (b) if so, the reasons therefor;
- (c) the quality of petrol proposed to be exported by this company;
- (d) whether the petrol to be exported is required in the country; and
- (e) if so, the reasons for according the permission to export it ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a), (b) and (e): As petrol produced by domestic refineries is currently in excess of the domestic consumption, export of petrol has been generally allowed vide Notification No. 29 (RE 99) 1997-2002 dated 1.10.1999 of the Ministry of Commerce, Government of India.

(c) & (d): The export of petroleum products depends upon the overall demand and supply position in the country and the products' conformity to international standard/ requirement.